

ITEM NO.103

COURT NO.1

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos. 8933-8934/2017

RAJASTHAN HIGH COURT

Appellant(s)

VERSUS

VED PRIYA & ANR.

Respondent(s)

Date : 26-02-2020 These appeals were called on
for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SURYA KANT

For Appellant(s) Mr. Purushaindra Kaurav, Sr. Adv.
Mr. Sunil Kumar Jain, AOR
Mr. Abhishek Jain, Adv.
Mr. Anuradha Mishra, Adv.

For Respondent(s) Mr. Ranbir Singh Yadav, AOR
Mr. Nitin Meshram, Adv.
Mr. D. Subramanyam, Adv.
Ms. Anzu K Varkey, Adv.
Mrs. Pratima Yadav, Adv.
Mr. Ritesh Patil, Adv.
Mr. Atul Jha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Hearing concluded.

Judgment reserved.

Written submissions/list of books be furnished
by the parties by 28.02.2020.

[CHARANJEET KAUR]
A.R. -CUM-P.S.

[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR